

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.984/2020, IA (IBC)366/2022 in CP(IB) No.454/7/HDB/2018
NAME OF THE COMPANY	Aayusiddhi Life Sciences Private Ltd
NAME OF THE PETITIONER(S)	Gondimalla Madhu Mohan & 3 Other
NAME OF THE RESPONDENT(S)	Aayusiddhi Life Sciences Private Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/366/2022

Present: Ld. PCS Ms. Devangi for the Applicant.

Matter is adjourned to 06.05.2024 along with IA No.984/2020.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)